

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The restriction imposed on Begum Abdullah's stay in any place in the State of Jammu and Kashmir has been removed with effect from the 14th April, 1967.

COMMITTEE ON STUDENT UNREST

*103. SHRI D. THENGARI: Will the Minister of EDUCATION be pleased to state:

(a) whether the Government of India are considering a proposal to set up a Committee consisting of leading citizens from all parts of the country to study the problem of student unrest and educational problems; and

(b) if so, the time by which the proposal will be finalised.

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir.

(b) Does not arise.

DEVELOPMENT OF TRANSPORT AND COMMUNICATIONS IN ANDAMAN AND NICOBAR ISLANDS

*104. SHRI YELLA REDDY:
SHRI P. K. KUMARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the funds allotted for the development of transport and communications in the Andaman and Nicobar Islands under the Third Five Year Plan were not fully utilised;

(b) if so, what were the reasons therefor; and

(c) what was the total amount allotted for the development of transport and communications facilities in the Islands for the year 1966-67; and

(d) how much of this amount has been utilised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKL): (a) Yes, Sir.

(b) The shortfall was mainly in respect of Shipping due to non-availability of vessels within the country and difficult foreign exchange position.

(c) Rs. 65.34 lakhs.

(d) As the accounts of the year 1966-67 have not been finally closed, the exact amount utilised is not yet known. It is however estimated that a sum of Rs. 52 lakhs, approximately, was utilised.

DEMANDS OF DELHI POLICEMEN

*105. SHRI M. V. BHADRAM:
SHRI RAM CHANDER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Policemen went on strike in April, 1967;

(b) if so, what were their demands; and

(c) what decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) No, Sir.

(b) and (c) Do not arise.

*106. [*Postponed to the 9th June, 1967.*]

*107. [*Transferred to the 30th May, 1967.*]

WAGE BOARD FOR ROAD TRANSPORT INDUSTRY

*108. SHRI NIREN GHOSH:
SYED NAUSHER ALI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the progress so far made by the Central Wage Board for the Road Transport Industry;

(b) whether the Wage Board has made any recommendations for interim relief;